

tion must be taken against these inhuman policemen; otherwise, Punjab problem will never get solved

SHRI KAPIL VERMA (Uttar Pradesh). Madam, I want to take only one minute

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): No; I want to call Kumari Alia. She wants to make a reference to something personal that happened about her. If I allow all the Members, we cannot take up Special Mentions

SHRI KAPIL VERMA I will take only one minute

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Please have grace and permit the lady Member first.

REFERENCE TO THE REPORTED MISBEHAVIOUR OF SECURITY GUARD AT SANCHAR BHAVAN'S VIP GATE

कुमारी आलिया । (उत्तर प्रदेश) : वाइस चेरमैन साहिबा, मैं आपका ध्यान तारीख 19-12-90 की तरफ दिलाना चाहती हूँ। जब मैं संचार भवन में पुलिस के काम के लिए गई हुई थी, उस वक्त वहाँ पुलिस का इम्प्लॉईज जो था, वाचमैन जो था, उसने मुझे रोक लिया और उसने मुझको यह कहा कि आप एम.पी. नहीं हैं, मैं आपको नहीं जाने दगा। मैंने उससे कहा कि मेरा आईडेंटिटी कार्ड देखिये और रिसपण से प्रुठकर पता करिये कि मैं मेबर पार्लियामेंट हूँ या नहीं। लेकिन वह बराबर मेरी बेइज्जती करता रहा मेरी इंसल्ट करता रहा।

श्रीमती सत्या बहिन (उत्तर प्रदेश) : यह प्रिविलेज का मामला है।

कुमारी आलिया : यह पुलिस का वहाँ रवैया है। इसको इन्फॉर्मेशन मैंने आनरेबुल मिनिस्टर मि. संजय सिंह को दी। 1 बज कर 15 मिनट पर मेरे साथ यह मिस-बिहेव हुआ लेकिन उन्होंने हमको कोई आश्वासन नहीं दिया। 20 मिनट तक उन्होंने हमसे

मुलाकात नहीं की और वे आम लोगों से मिलने रहे लेकिन उन्होंने मुझ से मिलना मुनासिब नहीं समझा। इस बारे में आनरेबुल होम मिनिस्टर श्री सुबोध कांत सहाय को भी मैंने पत्र लिखा और फिर प्राइम मिनिस्टर आफ इंडिया को लिखा। लेकिन अभी तक उस पर कोई कार्यवाही नहीं हुई। मैं आपके जरिये से यह चाहती हूँ कि तुरन्त उस पुलिस इंस्पेक्टर या जो भी इम्प्लॉई उस समय वहाँ आई पी. गेट पर मौजूद था, उसको पनिश किया जाय और उसका तुरन्त एक्सप्लेनशन काल किया जाय। उसकी इस हरकत से मुझे बहुत दुःख है।.. (व्यवधान)।

SHRI SURESH KALMADI (Maharashtra): The whole House associates itself with her

SHRI A. G. KULKARNI (Maharashtra): Government has to be directed...

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): We seek an assurance from the Government...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I will convey the sentiments of the House to the Minister. Now, let Mrs Renuka Chowdhury speak.. (Interruptions)... Let Mrs. Renuka Chowdhury speak now... (Interruptions)...

SHRIMATI RENUKA CHOWDHURY: Madam, I am only supporting her.

Madam, it is very heartening to note that the Members of this House are supporting a lady Member. But this is not to be viewed as an isolated incident of misbehaviour with a lady Member. Here is a woman, a lady Member of the House, narrating such an experience, at the fag end of the "Year of the Girl Child". This is a mere reflection of the basic attitude of the male employees at various levels. It is a fact that several times this has happened (Interruptions)... It is a good thing that the lady Member has used the forum of this House to express her grievance. But there are hundreds of such cases and a Bill is going to come for the prevention of sexual harassment of women. Of course, I am not implying that there

[Shrimati Renuka Chowdhury]
 was anything. But we have to take cognizance of this thing. I think it is essential that the various Departments should brief their personnels to extend courtesy to women because it is the fundamental right of the women of this country to expect courtesy. Courtesy should be shown to women everywhere and courtesy should be extended to all women including Members of Parliament. That is all that I wanted to say.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Yes, Mr Salve.

कुमारी रानुका चोव्हाऱी : मै यह जानना चा हुंगी कि इस बारे मे उन्होंने क्या कायवाही की है और उसको पनिश किया है या नहीं किया है ?

SHRI N. K. P. SALVE (Maharashtra) Madam, first of all, kindly direct these two Ministers, Mr Sahay and Dr Sanjay Singh, to appear before the House and give their explanation as to why action has not been taken on such a serious complaint. Madam, the entire House has reacted to this and you have seen the manner in which the entire House has reacted. If this is going to continue—as it is, things are going haywire—if the Members of Parliament and lady Members of Parliament in particular are going to be humiliated and insulted and there is going to be such a terrible inertia amongst the Ministers, then I am afraid things will go still worse. Kindly request them. (Interruptions) .

SHRI ARANGIL SHREEDHARAN (Kerala): Then you withdraw your support to this Government (Interruptions)..

SHRI V. GOPALSAMY (Tamil Nadu): Then you withdraw your support. . (Interruptions)... If you are so serious, you withdraw your support...(Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Now, Mr Kapil Verma. Mr Verma, is it on the same subject or on something else? (Interruptions).

SHRI KAPIL VERMA (Uttar Pradesh): No, not on this subject...(Interruptions)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Then I will call you later. (Interruptions)...

SHRI S JAIPAL REDDY (Andhra Pradesh): Madam, asking Dr. Sanjay Singh to explain is getting injury added to insult! (Interruptions) .

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I will convey the sentiments of the Members to the Government (Interruptions)... Enough has been said on this subject... (Interruptions) I will convey the sentiments of the House to the Government (Interruptions)...

SHRI DIPEN GHOSH (West Bengal). Madam, It is adding insult to injury... (Interruptions) .

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I will convey the feelings of the House to the honourable Minister and request him to make a statement. Now, Dr. J.K. Jain (Interruptions) .

SHRI KAPIL VERMA: No, Madam, I have to speak (Interruptions) . I want to draw your attention. (Interruptions).

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): No; I have called Dr. Jain. I will call you a little later. Now, Dr Jain.

SHRI A. G. KULKARNI: Madam, you ask the Government to make a statement on that issue. (Interruptions)...

SHRI DINESHBHAI TRIVEDI (Gujarat) Madam, women are even scared to go to the police station to register genuine complaints. So, something should be done. (Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN). We will ask the Government to make a statement. Now, Dr Jain

DR JINENDRA KUMAR JAIN (Madhya Pradesh): Madam, I want to draw your attention and the attention of the Government to the total chaos that is prevailing in Delhi in managing the affairs of Delhi by the NDMC, MCD, etc. because there is no local representation... (Interruptions) There are not locally elected... (Interruptions)...

SHRI SHABBIR AHMAD SALARIA (Jammu and Kashmir). I also wanted to raise this, but I have not been allowed... (Interruptions)...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Let him complete what he wants to say.. (Interruptions). Let us not waste any more time Let him say what he wants to say. (Interruptions)...

SHRI SHABBIR AHMAD SALARIA. I havt also been wanting to raise this issue, but I am not being allowed... (Interruptions. . I am not being called (Interruptions)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHINATARAJAN): I am sorry, I cannot call all the Members during the Zero Hour. I can call only some and it is the discretion of the Chair. I cannot call all the Members during the Zero Hour (Interruptions). . I have identified Dr. Jain and I have called him Let him complete what he is saying. (Interruptions)...Kindly allow Dr. Jain to complete what he wants to say.. (Interruptions)

Everybody has raised this point. Kindly sit down, Salariaji.

RE STATEHOOD FOR DELHI.

DR. JINENDRA KUMAR JAIN (MADHYA PRADESH): I want the House and I want the Government to go into the basic question why no representation is being provided to the people of Delhi to have a say in the management of civic affairs of Delhi. The day-to-day problems like 'no-eltctricity' or 'no-war', all can be taken care of. There has been a Bill pending for Statehood for Delhi.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Kindly conclude, Dr. Jain. This has to be raised by way of a Special Mention. Kindly conclude

DR JINENDRA KUMAR JAIN: We have got to go into the genesis as to why there is no water. It is because the people who should have a say in Delhi's affairs have no say. They are the

electd people of Delhi and they should have a say in the affairs of Delhi. This is democracy.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Kapil Verma

REFERENCE TO PAKISTAN PRIME MINISTER'S BELLIGERENT STATEMENTS AGAINST INDIA

SHRI KAPIL VERMA (Uttar Pradesh). Madam, the Pakistan Prime Minister, has been making belligerent statement against India. He has been implying that his Government will continue to support Pakistani infiltrators into Jammu and Kashmir He has also been saying that they have not changed their attitude on Kashmir the so called right of self determination. Mr. Sharif has also said that their nuclear programme will continue. And here is our Prime Minister who says that he had talks with the Prime Minister of Pakistan and he is satisfied about it and he thinks there is no great danger from Pakistan This is creating alarm in our minds and we are not convinced about it.

I want the Prime Minister to make a detailed statement and take this House into confidence and take the nation into confidence and tell us what talks he had with Mr. Nawaz Sharif and what factors are responsible for his optimism about good relations with Pakistan, because Mr. Nawaz Sharif has repeated everyday almost that he will continue to uphold their old stand on Kashmir and nuclear programme. I want the Prime Minister to come forward with a statement. Even the Pakistan Commander-in-Chief has been saying that the nuclear armament programme is the sheet-anchor of Pakistan's defence policy, thus showing that, and there is danger Our Prime Minister must tell us what is the nuclear policy it has. I hope he will make a statement

श्री जवाहरलाल नेहरू : : (उत्तर प्रदेश) - महोदय, मैं बर्मा जी के साथ अपने को जवाहन करता हूँ। आज पहली बार हुआ है कि हिन्दुस्तान के प्रधान